

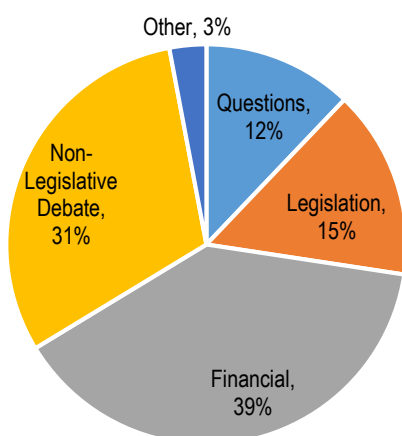
Plan vs. Performance

Budget Session: January 31 – March 23, 2020

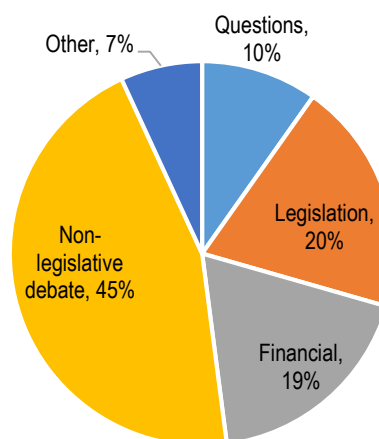
This note lists the legislative business planned by Parliament and compares it with the actual performance during Budget Session 2020.

	Plan	Actual
No. of Sittings (Lok Sabha)	31	23
No. of Sittings (Rajya Sabha)	31	23
No. of Bills for passage		
- Finance and Appropriation Bills	1	7
- Other Bills	41	5
No. of Bills for introduction		
- Finance and Appropriation Bills	1	7
- Other Bills	27	12
No. of Bills for withdrawal	4	2

Break up of productive time in Lok Sabha



Break up time of productive time in Rajya Sabha



The session was curtailed by seven days due to the public health emergency situation created because of COVID-19. Both Houses discussed the President's address and issues of law and order situation in multiple parts of Delhi. 17% of the central government's expenditure was discussed in Lok Sabha, and the remaining was guillotined.

In this session, 12 legislative Bills were introduced and five were passed. This excludes the Finance Bill, and the Appropriation Bills to approve expenditure out of the Consolidated Fund of India. Lok Sabha worked for 86% and Rajya Sabha worked for 74% of their scheduled time.

Bills listed for consideration and passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2019	Introduced on 12 Dec 2019 Passed on 6 Mar 2020	Passed on 12 Mar 2020

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March 23, 2020

Short Title	Lok Sabha	Rajya Sabha
Security/Law/Strategic Affairs/Social Justice		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019		Introduced on 9 Jan 2019
The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2019	Passed on 11 Feb 2020	Introduced on 9 Jan 2019 Passed on 12 Dec 2019
The DNA Technology (Use and Application) Regulation Bill, 2019	Introduced on 8 Jul 2019	
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	Introduced on 11 Dec 2019	
Health and Education		
The National Commission for Indian System of Medicine Bill, 2019		Introduced on 7 Jan 2019 Passed on 18 Mar 2020
The National Commission for Homoeopathy Bill, 2019		Introduced on 7 Jan 2019 Passed on 18 Mar 2020
The Central Sanskrit Universities Bill, 2019	Introduced on 11 Dec 2019 Passed on 12 Dec 2019	Passed on 16 Mar 2020
The Allied and Healthcare Professions Bill, 2018		Introduced on 31 Dec 2018
The Surrogacy (Regulation) Bill, 2019	Introduced on 15 Jul 2019 Passed on 5 Aug 2019	
Agriculture and Food Processing		
The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019		Introduced on 13 Feb 2019
Information and Broadcasting		
The Cinematograph (Amendment) Bill, 2019		Introduced on 12 Feb 2019
Water Resources		
The Inter-State River Water Disputes (Amendment) Bill, 2019	Introduced on 25 Jul 2019 Passed on 31 Jul 2019	
The Dam Safety Bill, 2019	Introduced on 29 Jul 2019 Passed on 2 Aug 2019	

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Bills listed for introduction, consideration and passage

Short Title	Lok Sabha	Rajya Sabha
Finance / Corporate Affairs		
The Finance Bill, 2020	Introduced on 1 Feb 2020 Passed on 23 Mar 2020	Passed on 23 Mar 2020
The Companies (Amendment) Bill, 2020	Introduced 17 Mar 2020	
The Competition (Amendment) Bill, 2020		
The Bilateral Netting of Financial Contracts Bill, 2020		
The Reserve Bank of India (Amendment) Bill, 2020		
The Banking Regulation (Amendment) Bill, 2020	Introduced on 3 Mar 2020	
The Multi State Cooperative Societies (Amendment) Bill, 2020		
Labour / Industry		
The Pension Fund Regulatory and Development Authority (Amendment) Bill, 2020		
Social Justice		
The Constitution (Scheduled Castes and Scheduled Tribes) Order (Amendment) Bill, 2020		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019		

Short Title	Lok Sabha	Rajya Sabha
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019		
Home Affairs		
The National Police University Bill, 2019 (introduced as The Rashtriya Raksha University, 2020)	Introduced on Mar 23, 2020	
Energy		
The Electricity (Amendment) Bill, 2020.		
Health and Education		
The Pharmacy Council of Indian Medicine and Homeopathy Bill, 2020		
The Institute of Teaching and Research in Ayurveda Bill, 2020	Introduced on 10 Feb 2020 Passed on 18 Mar 2020	
The Medical Termination of Pregnancy (Amendment) Bill, 2020	Introduced on 2 Mar 2020	
The Assisted Reproductive Technology (Regulation) Bill, 2020		
The National Forensic Science University Bill, 2020	Introduced on 23 Mar 2020	
Agriculture		
The National Marine Fisheries (Regulation and Management) Bill, 2020		
The Seeds Bill, 2020		
The Pesticides Management Bill, 2020	Introduced on 23 Mar 2020	
Civil Aviation / Shipping / Transport		
The Aircraft (Amendment) Bill, 2019	Introduced on 4 Feb 2020 Passed on 17 Mar 2020	
The Major Port Authorities Bill 2020	Introduced on 12 Mar 2020	
Mines		
The Minerals Laws (Amendment) Bill, 2020 - Replaces an Ordinance	Introduced on 2 Mar 2020 Passed on 6 Mar 2020	Passed on 12 Mar 2020
Environment / Water Resources		
The Aquatic Animal Disease and Health Management Bill, 2020		
The Disaster Management (Amendment) Bill, 2020		

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Bills listed for withdrawal

Short Title	Withdrawn on	Remarks
Home Affairs		
The Private Detective Agencies (Regulation) Bill, 2007	23 Mar 2020	
Health		
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005		
Agriculture		
The Seeds Bill, 2004		
The Pesticides Management Bill, 2008	23 Mar 2020	Replaced by a new Bill

Note: Blank cell indicates that the Bill was not passed by that House.

Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Direct Tax Vivad Se Vishwas Bill, 2020	Introduced on 5 Feb 2020 Passed on 4 Mar 2020	Passed on 13 Mar 2020
The Appropriation Bill, 2020	Introduced on 16 Mar 2020 Passed on 16 Mar 2020	Passed on 23 Mar 2020

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No 2) Bill, 2020	Introduced on 18 Mar 2020 Passed on 18 Mar 2020	Passed on 23 Mar 2020
The Jammu and Kashmir Appropriation Bill, 2020	Introduced on 18 Mar 2020 Passed on 18 Mar 2020	Passed on 23 Mar 2020
The Jammu and Kashmir Appropriation (No 2) Bill, 2020	Introduced on 18 Mar 2020 Passed on 18 Mar 2020	Passed on 23 Mar 2020
The Jammu and Kashmir Appropriation (No 3) Bill, 2020	Introduced on 18 Mar 2020 Passed on 18 Mar 2020	Passed on 23 Mar 2020
The Jammu and Kashmir Appropriation (No 4) Bill, 2020	Introduced on 18 Mar 2020 Passed on 18 Mar 2020	Passed on 23 Mar 2020

Bills not listed for introduction but introduced and pending

Short Title	Lok Sabha	Rajya Sabha
Education		
The Indian Institutes of Information Technology Laws (Amendment) Bill, 2020	Introduced on 4 Mar 2020 Passed on 18 Mar 2020	

Note: Blank cell indicates that the Bill was not passed by that House.

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